

treaty with Nepal which was due to be renewed on March 23; if so, what is Government's current thinking about it; and

(c) whether the subject was discussed during the talks with his Nepalese counterpart at Kathmandu where he had gone on a private visit if so, what was the outcome thereof?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI K. NATWAR SINGH): (a) and (b) The Indo-Nepal Trade Treaty and the Indo-Nepal Transit Treaty expired simultaneously on March 23rd, 1989. The Government have proposed to HMGN (His Majesty's Government of Nepal) that a new unified Trade and Transit Treaty between India and Nepal should be negotiated and concluded.

(c) During the visit of the Minister of External Affairs Shri P. V. Narasimha Rao, to Kathmandu on March 6th, 1989, the Nepalese Foreign Minister mentioned the new Trade and Transit Treaty proposal. However, as their discussions were very brief, no indepth consideration could be given to this matter.

Subsequently, the Foreign Minister of Nepal, Shri Shailendra Kumar Up-adhyaya, visited New Delhi on March 26-27, 1989, leading a Nepalese delegation. HMGN have handed over fresh proposals for separate Trade and Transit Treaties to us. Negotiations will now be held between the concerned Ministers on both sides to finalise new arrangements for trade and transit. Government's proposal for a single Trade and Transit Treaty remains unchanged.

Journalists Ferried Across to Sri Lanka without Visas

*386. SHRI J. P. JAVALI: Will Minister of EXTERNAL AFFAIRS be please into state;

(a) whether the Government of India themselves ferry journalists and

others across the Indian borders to Sri Lanka without visas, as reported in the Indian Express of 10th March, 1989;

(b) what are the details of others who have been ferried across to Sri Lanka so far without visas since the incident referred to in part (a) above; and

(c) whether it has been done in violation of the laws of Sri Lanka-

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI K. NATWAR SINGH): (a) to (c) On a few occasions some journalists have been taken to Sri Lanka at short notice with the prior consent of the Sri Lankan Government. Since prior permission was taken from the Sri Lanka Government there was no question of violating the laws of Sri Lanka.

दिल्ली में विज्ञान की शिक्षा देने वाले विद्यालय

***387. श्री राम जेठमलानी :**
श्री राम नरेश यादव :

क्या मानव संसाधन विकास मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि दिल्ली प्रशासन के ऐसे उच्चतर माध्यमिक विद्यालयों में वर्तमान शैक्षिक वर्ष के दौरान विज्ञान शिक्षा की उपेक्षा की गई है, जहाँ विज्ञान का विषय बारहवीं कक्षा तक पढ़ाया जाता है ;

(ख) क्या दिल्ली प्रशासन ने 1988-89 के शैक्षिक वर्ष में विज्ञान की शिक्षा पर 2.5 करोड़ रुपये खर्च करने का निश्चय किया है ;

(ग) दिल्ली प्रशासन के अधीन इस समय कितने उच्चतर माध्यमिक विद्यालयों में बारहवीं कक्षा तक विज्ञान की शिक्षा दी जाती है और इनमें से कितने विद्यालय बालिकाओं के लिए हैं ;

(घ) विज्ञान की शिक्षा देने वाले ऐसे कितने विद्यालय पुनर्वास तथा अनधिकृत बस्तियों में स्थित हैं ; और